

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **19.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Akzo Nobel Industrial Chemicals BV
-Vs-
Oren Hydrocarbons Pvt. Ltd.

MAIN PETITION NUMBER :IBA/938/2019

(IA/MA) APPLICATION NUMBERS

IA/1046/CHE/2022, IA/1171(CHE)/2022

COMMON ORDER

IA/1046/CHE/2022
IA/1171(CHE)/2022

Present: Shri. T. Ravichandran, Ld. Counsel for the Applicant.
Ms. Heena, Ld. Counsel for the Respondents.

Ld. Counsel for the Applicant on instructions submits that SCC wants to take up the matter but for the time being, it has requested the Applicant to continue with the application.

Pleadings are complete.

List both the applications for **Physical Hearing on 03.09.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs